

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:

Sl. No.	Name of the Officials	From	To
1	Sh. Amit Kumar Dahiya S/o Sh. Hazari Singh EC: 14013	Ahlmad in the Court of Sh. Dharmender Singh ACMM-04, RADC, New Delhi	JJA in Record Room & Digitization Cell, Rouse Avenue District Court, New Delhi.
2	Sh. Ajay Kumar S/o Sh. Ram Lal EC: 64435555	JJA in Record Room, Rouse Avenue District Court, New Delhi.	Ahlmad in the Court of Sh. Dharmender Singh, ACMM-04, RADC, New Delhi
3	Ms. Garima Garg W/o Sh. Nishant Garg EC: 13828	JA in Office Pool, Rouse Avenue District Court, New Delhi.	JA in General Branch, Rouse Avenue District Court, New Delhi.
4	Sh. Rahul Kumar S/O Sh. Hanuman Sahni EC-38855263	JJA in Copying Agency, Rouse Avenue District Court, New Delhi	Ahlmad in the Court of Sh. Sanjeev Aggarwal, Spl. Judge CBI (PC Act)-02
5	Sh. Rakesh Kumar S/O Sh. Ram Singh, EC-13067	Ahlmad in the Court of Sh. Sanjeev Aggarwal, Spl. Judge CBI (PC Act)-02	JA in Copying Agency, RADC, New Delhi

Note: 1. Sh. Vikash Verma S/o Sh. Ram Singh Verma, JJA EC: 55454232, posted in the Computer Branch, RADC shall also look after the work of Judicial Branch, RADC in addition to the work already assigned to him till joining to Ms Manju JA.

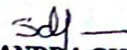
2. Sh. Bhoop Singh S/o Sh. Surjan Singh, EC: 61894156, Peon of the Caretking Branch, RADC shall also look after the work of R&I Branch, RADC in addition to the work already assigned to him till further order.

3. Ms. Kanta, Peon (EC 8860439856) in the Caretking Branch, RADC shall also look after the work of Judicial & General Branch, RADC in addition to the work already assigned to her till further order.

4. Sh. Neeraj Srivastav, Peon posted in the PS Office, shall also look after the work of Administration Branch, RADC in addition to work already assigned to him till further order.

5. The Stationery Branch is merged with the General Branch. The Stationery Branch shall work under the control and supervision of General Branch. Sh. Virender Singh JA shall be the Branch In-Charge of General Branch in place of Sh. Praveen Kumar JA till further orders.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

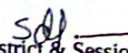

(CHANDRA GUPTA)
Officiating Principal District & Sessions Judge/
POIT, RADC, New Delhi

No E-21998-25022/DJ/P&T/Admn/Lockdown/RADC/2020

Dated, Delhi the 20/12/2020

Copy forwarded for information and necessary action to :

1. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. Ld. Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. I, II, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Branch Incharge and Reader to the Concerned Branch/Court.
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P - I, II Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi


Officiating Principal District & Sessions Judge/
POIT, RADC, New Delhi